

**IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH**

**FAO No. 4724 of 2017**

National Insurance Company Limited

..... Appellants

V/s

Ravinder Singh and others

..... Respondents

**2. Harjinder Singh son of Baldev Singh R/o Village Goniana Road, Street No. 3, Shri Muktsar Sahib Punjab. (Driver of Bus bearing regd. No. PB-30-E-5548).**

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **22.01.2020(Actual)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on 8<sup>th</sup> day of January, 2020.

*A- 8/1/2020*  
Superintendent (Judl.),  
For Registrar (Judicial)

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